

Title: Alleged that after duly informing and alerting the Government, no action was taken for the safety of the Amarnath bound pilgrims.

MR. DEPUTY-SPEAKER: Shri Bandyopadhyay, so far as your notice on the death of 105 persons by the militants in Jammu and Kashmir is concerned, since the Prime Minister has gone there, I would request you to raise it after his arrival.

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): Sir, I would like to say a particular thing on which I would like to draw the attention of the House.

Sir, on 31st July, under Rule 377, I had raised this type of an apprehension, which the *yatris* had expressed to us, on the floor of the House. ...*(Interruptions)*

It is very important, Sir. I had raised this issue so that the Government could see

that no such untoward incident takes place. It was a long statement. There is no reason why, when the Members of Parliament as also the *yatris* were alert that such untoward incident may take place, the Government had no information...*(Interruptions)*

MR. DEPUTY-SPEAKER: Hon. Prime Minister has gone there and the Minister of Parliamentary Affairs has also said that after the Prime Minister's return there will be a statement.

...*(Interruptions)*

SHRI SUDIP BANDYOPADHYAY : Sir, after his statement, we may not be allowed to say anything.

MR. DEPUTY-SPEAKER: Day before yesterday also a specific relaxation was given in seeking clarifications after the statement.

SHRI SUDIP BANDYOPADHYAY : Are we allowed to seek clarifications after the statement?

MR. DEPUTY-SPEAKER: Of course, hon. Speaker will be there at that time.

रघुवंश प्रसाद जी, आपका विषय भी अमरनाथ किलिंग के बारे में है।

श्री रघुवंश प्रसाद सिंह (वैशाली) : महोदय, एक सौ से ज्यादा लोग मारे गए हैं। बंद्योपाध्याय जी ने भी सूचना दी है। सरकार ने उस पर गहराई से विचार नहीं किया। कितने और आदमी मारे जायेंगे, तो गृह मंत्री त्याग पत्र देंगे। **â€**(व्यवधान)

MR. DEPUTY-SPEAKER: Nothing will go on record.

(Interruptions) *